

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD –
Nomination of 46 Junior Civil Judges who have completed 05 years of service to undergo II Refresher Course from 18.04.2022 (Monday) to 30.04.2022 (Saturday) at Telangana State Judicial Academy, Secunderabad - Relief Arrangements - **ORDERS – ISSUED.**

- REF:**
1. Note dated 30.03.2022 approved by the Hon'ble President of the Academy.
 2. Letter Roc.No.193/2022/TSJA-Sec'bad, dated 31.03.2022 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.1459/2022-B.SPL., DATED:12.04.2022

The High Court is pleased to pass the following orders:

The following 46 Junior Civil Judges, who have completed 05 years of service, mentioned in Column No.2, are hereby nominated to undergo II Refresher Course for a period of two weeks i.e., from 18.04.2022 (Monday) to 30.04.2022 (Saturday) at Telangana State Judicial Academy, Secunderabad and directed to handover charge of their respective post(s) and also the post(s) for which they are holding full additional charge, if any, to the officers mentioned in column no.3, and proceed to report at the Academy on 18.04.2022 at 8.30am, to attend the said refresher course.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SMT. RITA LALCHAND, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Medak.	I Additional Junior Civil Judge-cum-I Additional Special Judicial Magistrate of First Class (Mobile), Medak.
2.	MS. V.SHIVA RANJANI, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Husnabad, Karimnagar District.	I Additional Junior Civil Judge -cum-I Additional Judicial Magistrate of First Class, Husnabad, Karimnagar District
3.	SMT. E.SUCHARITHA, II Additional Junior Civil Judge-Cum-XVI Additional Metropolitan Magistrate Cyberabad at Rajendranagar, Rangareddy District.	I Additional Junior Civil Judge -cum- XV Additional Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District.
4.	MS. G.ANUSHA, Junior Civil Judge-Cum-Judicial Magistrate of First Class, Zaheerabad, Medak District.	Junior Civil Judge -Cum-Judicial Magistrate of First Class, Narayankhed, Medak District

5.	MS. K.KAVITHA, Junior Civil Judge-Cum- Judicial Magistrate of First Class, Alampur, Mahabubnagar District.	Prl. Junior Civil Judge –cum-Judicial Magistrate of First Class, Gadwal, Mahabubnagar District.
6.	SRI A.PRADEEP, Prl. Junior Civil Judge-Cum-Judicial Magistrate of First Class, Kalwakurthy, Mahabubnagar District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Achampet, Mahabubnagar District.
7.	SRI K.VENKATA MALLIK SUBRAHMANYA SARMA, Prl. Junior Civil Judge –Cum-Judicial Magistrate of First Class, Gajwel, Medak District. (The officer is directed to attend the II Refresher Course at Judicial Academy, Secunderabad, from 25.04.2022 to 30.04.2022, i.e., after completion of his training program on “Capacity Building Programme for Judicial Officers of India on Cyber Security and Digital Forensic Investigation” from 18.04.2022 to 22.04.2022 at Indian Institute of Public Administration (IIPA), New Delhi.)	I Additional Junior Civil Judge –Cum- I Additional Judicial Magistrate of First Class, Gjawel, Medak District.
8.	SRI P.RAVI, Junior Civil Judge-cum-Judicial Magistrate of First Class, Sirpur, Adilabad District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Asifabad, Adilabad District
9.	SMT. A.NIRMALA, Judicial Magistrate of First Class, Special Mobile Court-Cum-II Additional Junior Civil Judge, Sangareddy, Medak District.	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act–Cum-III Additional Junior Civil Judge, Sangareddy, Medak District.
10.	SMT. V.USHA KRANTHI, Principal Junior Civil Judge-cum-Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.	I Additional Junior Civil Judge –cum- I Additional Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.
11.	SMT. SAMPATHI RAO CHANDNA, I Additional Junior Civil Judge-Cum-I Additional Judicial Magistrate of First Class, Kalwakurthy, Mahabubnagar District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Achampet, Mahabubnagar District.
12.	SRI P.LAXMANA CHARY, Junior Civil Judge-cum-Judicial Magistrate of First Class, Luxettipet, Adilabad District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Mancherial, Adilabad District.
13.	SMT. SHALINI SHAKELLI, XX Assistant Judge, City Civil Court, Hyderabad.	XXI Assistant Judge, City Civil Court, Hyderabad.

14.	SMT. MANJULA SURYAWAR, Prl Junior Civil Judge (Juvenile Court) -cum- Judicial Magistrate of First Class, Adilabad.	Special Judicial Magistrate of First Class, (Mobile) for trial of cases under PCR Act-cum-I Additional Junior Civil Judge, Adilabad.
15.	SMT. GUNDLA RADHIKA, II Assistant Judge, City Civil Court, Hyderabad	IV Assistant Judge, City Civil Court, Hyderabad
16.	MS. P.SHIRISHA, Junior Civil Judge-Cum-Judicial Magistrate of First Class, Narsampet, Warangal District.	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum- IX Additional Junior Civil Judge, Warangal
17.	SRI N.SYAMA SUNDAR, Prl. Junior Civil Judge-Cum-Judicial Magistrate of First Class, Kodad, Nalgonda District.	I Additional Junior Civil Judge-Cum- I Additional Judicial Magistrate of First Class, Suryapet, Nalgonda District
18.	SMT. P.CHANDANA, Junior Civil Judge-Cum-XXIV Additional Metropolitan Magistrate, Cyberabad at Hayathnagar, Ranga Reddy District.	V Additional Metropolitan Magistrate -cum- V Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.
19.	MS. VINDYA NAIK, VIII Assistant Judge, City Civil Court, Hyderabad.	IX Assistant Judge, City Civil Court, Hyderabad.
20.	MS. BOMMATHI BHAVANI, Prl. Junior Civil Judge -Cum- VIII Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District.	III Additional Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District.
21.	SRI A.MANIKANTHA, Judicial Magistrate of First Class, for cases under prohibition Act (Excise Court), Hyderabad.	IV Metropolitan Magistrate (Mobile Court under M.V.Act), Hyderabad
22.	SRI JEEVAN SURAJ SINGH, Junior Civil Judge -cum- Judicial Magistrate of First Class, Chevella, Ranga Reddy District.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Vikarabad, Rangareddy District.
23.	SMT FARHEEN KOUSER, Junior Civil Judge-cum-XXVII Additional Metropolitan Magistrate, Cyberabad at Maheswaram, Rangareddy District.	Prl. Junior Civil Judge -cum- XXV Additional Metropolitan Magistrate, Cyberabad at Ibrahimpattam, Rangareddy District.
24.	SRI D.NAGESWARA RAO, Prl. Junior Civil Judge-Cum-Judicial Magistrate of First Class, Bhongir, Nalgonda District.	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Bhongir, Nalgonda District.

25.	SMT. M.USHASHREE, II Additional Metropolitan Magistrate (Juvenile Court)-cum-II Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.	III Additional Metropolitan Magistrate -cum- III Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.
26.	MS. RUBINA FATIMA, Principal Junior Civil Judge -cum- XIV Additional Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District.	I Additional Junior Civil Judge -cum- XV Additional Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District.
27.	SMT P.DEVI MANASA, I Additional Junior Civil Judge -Cum-I Additional Judicial Magistrate of First Class, Warangal.	IV Additional Junior Civil Judge (Juvenile Court)-Cum-IV Additional Judicial Magistrate of First Class, Warangal.
28.	MS. K.ANITHA, Junior Civil Judge-Cum-Judicial Magistrate of First Class, Narsapur, Medak District	Junior Civil Judge-Cum-Judicial Magistrate of First Class, Andole at Jogipet, Medak District.
29.	SRI V.SANKETH MITHRA, Junior Civil Judge-Cum-Judicial Magistrate of First Class, Huzurnagar, Nalgonda District.	II Additional Junior Civil Judge -Cum- II Additional Judicial Magistrate of First Class, Miryalguda, Nalgonda District
30.	MS. SURA SUMALATHA, Junior Civil Judge -Cum- Judicial Magistrate of First Class, Alair, Nalgonda District.	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Ramannapet, Nalgonda District
31.	SRI M.VENKATESWARLU, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Yellandu, Khammam District.	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Yellandu, Khammam District
32.	SRI C.SAMPATH, Junior Civil Judge-cum-Judicial Magistrate of First Class, Chennur, Adilabad District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Mancherla, Adilabad District.
33.	SMT. T.LAKSHMI, Prl Junior Civil Judge-cum-Judicial Magistrate of First Class, Jadcherla, Mahabubnagar District.	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Jadcherla, Mahabubnagar District.
34.	SRI K.SURESH, Prl. Junior Civil Judge-Cum-Judicial Magistrate of First Class, Suryapet, Nalgonda District.	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Suryapet, Nalgonda District
35.	SRI P.B.KIRAN KUMAR, Special Judicial Magistrate of First Class, Mobile Court-cum- I Additional Junior Civil Judge, Mahabubnagar.	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum-II Additional Junior Civil Judge, Mahabubnagar.

36.	SRI B.RAMA RAO, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Kothagudem, Khammam District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Kothagudem, Khammam District.
37.	SRI D.RAMA MOHAN REDDY, Junior Civil Judge-Cum- Judicial Magistrate of First Class, Bichkunda, Nizamabad District.	Junior Civil Judge -Cum- Judicial Magistrate of First Class, Banswada, Nizamabad District
38.	SRI T.MURALI MOHAN, IV Additional Junior Civil Judge -cum- XII Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur Rangareddy District.	III Additional Junior Civil Judge -cum- XI Additional Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District.
39.	MS. K.RANI, Junior Civil Judge-cum-Judicial Magistrate of First Class, Peddapalli, Karimnagar District.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Sulthanabad, Karimnagar District
40.	SRI P.PAVAN KUMAR, II Additional Junior Civil Judge -cum- XXII Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.	Principal Junior Civil Judge -cum- XX Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.
41.	MS. SHALINI LINGAM, Prl. Junior Civil Judge-Cum-Judicial Magistrate of First Class, Parkal, Warangal District.	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Parkal, Warangal District.
42.	MS. ANAMIKA, I Additional Junior Civil Judge -cum- XXVI Additional Metropolitan Magistrate, Cyberabad at Ibrahimpatnam, Rangareddy District.	Principal Junior Civil Judge-cum-XXV Additional Metropolitan Magistrate, Cyberabad at Ibrahimpatnam, Rangareddy District.
43.	SRI K.SRIKANTH, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad, Rangareddy District.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Vikarabad, Rangareddy District.
44.	SMT N.MANJULA, III Assistant Judge, City Civil Court, Hyderabad.	V Assistant Judge, City Civil Court, Hyderabad.
45.	SMT. B.PRIYANKA, I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Kodad, Nalgonda District.	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Suryapet, Nalgonda District
46.	SRI B.HUSSAIN, Junior Civil Judge-cum-Judicial Magistrate of First Class, Boath, Adilabad District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Nirmal, Adilabad District.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in column number 2 and also the posts for which the nominated officers are holding full additional charge if any, during the period of absence of the above said nominated officers.

In case the officer(s) mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative incharge arrangements and intimate the same to the High Court.

On completion of the said refresher course, the officers mentioned in column number 2, shall resume charge of their regular post and also the post(s) for which they are holding full additional charge if any, from the officers mentioned in column number 3.

Smt. A.Swarnalatha, Prl. Junior Civil Judge, Miryalguda, Nalgonda District and Smt. V.Sowmya, III Additional Junior Civil Judge-cum-XXIII Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District, are hereby exempted from the above said refresher course, since they are on medical leave.

NOTE: The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the refresher course at Telangana State Judicial Academy, Secunderabad.


REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Incharge officers concerned.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Pay and Accounts Officer, Hyderabad.
8. The District Treasury Officers:
(a) Adilabad (b) Karimnagar (c) Khammam (d) Mahabubnagar (e) Medak at Sangareddy, (f) Nalgonda (g) Nizamabad (h) Ranga Reddy District at Nampally Exhibition Grounds, Hyderabad and (i) Warangal.
9. The Section Officers:
(a) Special Officers Section (b) Vigilance Cell (c) E-Section
(d) Work Review Cell (e) O.P Cell (f) B-Section
(g) Accounts Section (h) Computer Section (i) D-Budget Section
High Court for the State of Telangana at Hyderabad.

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